

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 3

IA No.1232/23, IA(IBC)/561(CH)2024,
IA(IBC)/737(CH)2024, IA(IBC)/1057(CH)2024
In
CP(IB) No. 264/Chd/Pb/2020
(Admitted)

IN THE MATTER OF:

Valuworth Capital Management Pvt. Ltd.

...Petitioner

Under Section: 10, IBC 2016, 30(6), 60(5)

Order delivered on 08.05.2024

CORAM:

SH. UMESH KUMAR SHUKLA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the RP in all IA's : Mr. AS Likhari, Advocate

ORDER

IA(IBC)/561(CH)2024

This application has been filed to place on record the 25th and 26th progress reports for the period from 01.01.2024 to 31.01.2024 along with an affidavit. The same is taken on record subject to just exceptions. Thus, IA No. 561/2024 is **disposed of accordingly.**

IA(IBC)/737(CH)2024

This application has been filed to place on record the 27th and 28th progress report for the period from 01.02.2024 to 29.02.2024 along with an affidavit. The same is taken on record subject to just exceptions. Thus, IA(IBC)/737(CH)2024 is **disposed of accordingly.**

IA(IBC)/1057(CH)2024

This application has been filed to place on record the 29th and 30th progress report for the period from 1.03.2024 to 31.03.2024. The same are taken on record subject to just exceptions. Thus, IA(IBC)/1057(CH)2024 is **disposed of accordingly**.

IA No.1232/23

List the matter before the regular Bench on 29.05.2024.

Sd/-
(UMESH KUMAR SHUKLA)
MEMBER (T)

-Sd/-
(HARNAM SINGH THAKUR)
MEMBER (J)

Pooja